

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3198/2007

AGRICULTURAL PRODUCE MARKETING COMMTEE

Appellant(s)

VERSUS

BANNAMMA(D) BY LRS.

Respondent(s)

(with appln. (s) for raising additional grounds)

Date : 10/07/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s)

Ms. Anjana Chandrashekar ,Adv.

For Respondent(s)

Mr. Basava Prabhu S.Patil,Sr.Adv.  
Mr. B. Subrahmanya Prasad,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Judgment reserved.

[O.P. SHARMA]  
COURT MASTER

[SNEH LATA SHARMA]  
COURT MASTER

Signature Not Verified

Digitally signed by  
Om Parkash Sharma  
Date: 2014.07.17  
16:51:59 IST  
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